

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan):** (a) The Food and Agriculture Organisation is only a co-ordinating agency and does not promise or provide any assistance. It only undertakes to sponsor worthwhile projects and to induce interested Governments/Private institutions in providing assistance for them. In 1963 it undertook, pursuant to arrangements made with the Oxford Committee for Famine Relief, to supply a feed mixing plant valued at \$302,500 to the Kaira Milk Producers' Co-operative Union.

(b) The number of projects accepted or in the process of being accepted during the current financial year is 7 and the estimated value of aid expected \$700,000.

#### **Fisheries Operative Training Institute**

**618. Shri Rama Chandra Mallick:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 583 on the 10th September, 1963 and state:

(a) the up-to-date progress made so far in setting up of the Fisheries Operatives Training Institute at Cochin; and

(b) the total amount sanctioned for the scheme?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan):** (a) The Central Institute of Fisheries Operatives, Ernakulam was formally inaugurated on the 16th April, 1964. The following are the training courses available in the Institute at present:—

(1) Master Fishermen Course (Fishing Second Hands) with effect from the 16th March, 1964; and

(2) Engine Drivers' course with effect from the 1st July, 1964.

The State Governments have sponsored 21 trainees for the first course

and 8 trainees for the second. In addition, 6 private trainees have also been admitted in the first course. In the second course some private trainees are also proposed to be admitted.

(b) The total amount provided under the Third Plan for this scheme is Rs. 61 lakhs.

#### **Sugar Mills in Orissa**

**619. Shri Rama Chandra Mallick:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that some co-operative sugar factories have already been established or are proposed to be established in some places in the State of Orissa during the year 1963-64 and 1964-65 so far; and

(b) if so, the names of places where these factories have already been established or would be established and the amount of money that will be given or already given to them by the Central Government?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan):** (a) and (b). One co-operative sugar factory was established during the year 1963-64 at Aska, Dist. Ganjam (Orissa). No other co-operative sugar factory is expected to be established during 1964-65. Upto 31st March, 1964, Rs. 10:38 lakhs have been released by the Central Government to the State Government for participation in the share capital of the Aska Co-operative Sugar Industries Ltd., Aska. A further provision of Rs. 4 lakhs has been made for this purpose in the current financial year i.e. 1964-65.

#### **Education of Beggars' Children**

**620. Shri Rama Chandra Mallick:** Will the Minister of Social Security be pleased to state:

(a) whether there is any proposal

under consideration of Government for arranging education of beggars' children in the country; and

(b) if so, a brief outline of the scheme?

**The Deputy Minister in the Ministry of Law (Shri Jagannatha Rao):** (a) No. Sir. But beggars' children are automatically entitled to the education which is free of cost to other children in the country.

(b) Does not arise.

#### **Fishing in Sunderbans Area**

**621. Shri Mohammad Elias:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Central Government and the State Government of West Bengal have jointly planned for fishing in the Sunderbans area of West Bengal; and

(b) if so, the main outlines of the scheme?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri D. E. Chavan):** (a) and (b). The question of undertaking fishing in the Sunderbans area is, at present, in an exploratory stage and no scheme of a commercial nature has yet been prepared. In order, however, to determine the feasibility of undertaking a commercial scheme, a programme of exploration and research has been taken up by the Centre and simultaneously some boats of the Government of West Bengal are also fishing in the coastal waters. Administrative arrangements have also been made to combine the operations

so that the results will be known within a short time. Under the present plan, some selected spots in the area will be fished with different types of fishing gear so as to enable us to ascertain the quantity of fish present as well as the suitability of the fishing methods. After the survey is over, a commercial fishing scheme will be taken up if the results achieved warrant it.

#### **Forests**

**622. Shri H. P. Chatterjee:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any proposal under consideration of Government to make 'Forests' a 'Concurrent' subject; and

(b) if so, at what stage it is?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan):** (a) No, Sir.

(b) Does not arise.

#### **Soil Conservation**

**623. Shri H. P. Chatterjee:** Will the Minister of Food and Agriculture be pleased to state the steps taken by the Centre or the States to make effective soil conservation work in the privately owned lands?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan):** The following steps have been taken by the Centre as well as the State Governments to make effective soil conservation programmes which cover both privately owned lands and Government lands:—

(i) Adequate provision has been made in the Third Five Year Plan for the execution of soil conservation schemes.